

Statement on Composition of Board as on _____**Name of the bank:****Number of Directors allowed under the Articles of Association of the bank:****Total number of Directors:**

Sl	Name of the director	Date of Appointment	Date of birth	Whether elected/ co-opted	Whether he was on the Board. If so, period	Special Knowledge/ Practical experience	Remarks

Whether the constitution of Board of Directors
is in conformity with the provisions of Section 10A
of the Banking Regulation Act, 1949 : _____

Whether the Board consists of not less than 2
members who have special knowledge/ practical
experience in respect of agriculture and rural economy,
co-operation or SSI, and belonging to majority sector : _____

Whether the induction of Directors is in conformity with
The provisions of Section 16 of the Banking Regulation
Act, 1949 : _____

Whether any of the Directors or the Companies with
Which they are associated have been provided credit
Facilities by the bank : _____

Authorized signatory